

**GOVERNMENT OF MIZORAM
HEALTH & FAMILY WELFARE DEPARTMENT
MIZORAM SECRETARIAT, MINECO, KHATLA, AIZAWL – 796001**

H R I A T T I R N A

Dated Aizawl, the 11th April, 2020

No. D.33011/21/2019-HFW(nCOV)/Sat: The Mizoram Epidemic Diseases (COVID-19) Regulations, 2020 Section 11(h) in thuneihna min pek ang leh COVID-19 laka mipuite kan lo him theih nan tumahin **vantlang hmunah chil chhak** lo tura hriattir kan ni. He thupek bawhchhia te chu The Mizoram Epidemic Diseases (COVID-19) Regulations, 2020 Section 13 angin an chungah hremna lek kawh a ni ang.

Sd/-LALNUNMAWIA CHUAUNGO

Chief Secretary to the Government of Mizoram

Memo No.D.33011/21/2019-HFW(nCOV)/Sat: Dated Aizawl, the 11th April, 2020

Copy to:

1. P.S. to Governor of Mizoram
2. P.S. to Chief Minister, Mizoram
3. P.S. to Minister, Health & Family Welfare Dept., Mizoram.
4. P.S. to MLA & Vice Chairman, Health & Family Welfare Board, Mizoram
5. Sr. P.P.S. to Chief Secretary, Government of Mizoram
6. P.P.S. to Secretary, Health & Family Welfare Department
7. Secretary, Home/DM&R Department.
8. Principal Director, Health & Family Welfare
9. Director, Health Services, Mizoram
10. Director, Hospital & Medical Education, Mizoram
11. Director, Zoram Medical College, Falkawn
12. Director, Information & Public Relations for wide publication.
13. Mission Director, National Health Mission.
14. All Deputy Commissioners & Chairman, District Level Task Force on Mitigation of COVID-19
15. Municipal Commissioner, Aizawl Municipal Corporation.
16. Guard File.


(H. LALENGMAWIA)

Secretary to the Government of Mizoram,
Health & Family Welfare Department